

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2535
ANSWERED ON:07.03.2003
FAKE STAMP PAPERS
MANIKRAO HODLYA GAVIT

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the fake stamp papers are in circulation on the lines of the fake currency notes in the country;
- (b) if so, the number of such cases reported during the last one year and the value of stamp paper in rupees seized during the said period;
- (c) the extent of revenue losses suffered by the country due to these fake stamp papers during 2001-2002 and 2002-2003 so far; and
- (d) the steps taken by the Government to check this menace?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) to (c) Police and public order are State subjects and the State authorities are expected to maintain information on seizures of fake sample paper. Collection of revenue through stamp papers being a State subject. No centralised information on the number of cases of fake stamp paper seized is maintained by Government of India.
- (d) A Working Group to review the security features of Non-Judicial Stamp Paper (NJSP) was set up by Government of India. The Working Group has submitted its report and has recommended various steps for introduction of security features in the Stamp Paper. It is felt that with the introduction of new security features it will be very difficult for the counterfeiters to counterfeit NJSP.